### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 3472 TO BE ANSWERED ON 1<sup>st</sup> APRIL, 2025

#### FINANCIAL ASSISTANCE UNDER NHM IN PUNJAB

#### 3472. DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the amount of financial assistance provided by the Central Government so far under the National Health Mission (NHM) to the State of Punjab;
- (b) the ratio of amount borne by the Central and State Governments under NHM in the State;
- (c) whether the implementation of the NHM led to a decrease in maternal and infant mortality rates in the last five years; and
- (d) if so, the details thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): Under National Health Mission (NHM), Government provides technical and financial support to the States/UTs including Punjab for improvement in health infrastructure. The details of central release under NHM, State/UT wise including the state of Punjab from the FY 2013-14 to FY 2023-24 is given at **Annexure-I.** 

Under National Health Mission, the ratio of contribution between Centre and State for the state of Punjab is 60:40.

Further, Ministry of Health and Family Welfare (MoHFW) supports all States/UTs in implementation of Reproductive, Maternal, Newborn, Child, Adolescent Health and Nutrition (RMNCAH + N) strategy under National Health Mission (NHM) based on the Annual Program Implementation Plan (APIP) submitted by States/UTs including the state of Punjab. The details of interventions to improve child survival are placed below:

- Facility Based New-born Care: Neonatal Intensive Care Units (NICUs)/ Special Newborn Care Units (SNCUs) are established at Medical College and District Hospital, Newborn Stabilization Units (NBSUs) are established at First Referral Units (FRUs)/ Community Health Centres (CHCs) for care of sick and small babies.
- Kangaroo Mother Care (KMC) is implemented at facility and community level for low birth weight/ pre-term babies. It includes early and prolonged skin-to-skin contact with the mother or family member and exclusive and frequent breastfeeding.
- Janani Shishu Suraksha Karyakram (JSSK): Sick infants up to one year of age are entitled to free treatment in public health institutions along with the provision of free transport, diagnostics, medicines, blood and consumables.
- Universal Immunization Programme (UIP) is implemented to provide 11 vaccines to protect children against 12 preventable diseases.
- Mothers' Absolute Affection (MAA): Early initiation and exclusive breastfeeding for first six months and appropriate Infant and Young Child Feeding (IYCF) practices are promoted under Mothers' Absolute Affection (MAA).
- STOP Diarrhoea campaign is implemented for promoting use of ORS and Zinc and for reducing morbidity and mortality due to childhood diarrhoea.
- Nutrition Rehabilitation Centres (NRCs) are established at public health facilities where children with Severe Acute Malnutrition (SAM) and medical complications are admitted for treatment.

As per Sample Registration System (SRS) report of Registrar General of India, the Infant Mortality Rate (IMR) has decreased from 21 per 1000 live births in 2016 to 18 per 1000 live births in 2020 in the State of Punjab.

As per the Special Bulletin on Maternal Mortality Ratio (MMR) released by the Registrar General of India (RGI) in 2020, the current Maternal Mortality Ratio (MMR) of Punjab is 105 per lakh live births. The trend of MMR reduction in Punjab for last five years is given in the table below:

Year	2014-16	2015-17	2016-18	2017-19	2018-20
MMR	122	122	129	114	105

Annexure-I

# State/UT wise Central Release under National Health Mission (NHM) from the FY 2013-14 to 2023-24

(Rs. in Cr.)

Sl. No.	States	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman and Nicobar Islands	29.13	23.6	37.55	44.9	33.94	18.05	34.92	36.91	43.68	45.26	37.84
2	Andhra Pradesh	926.8	560.73	659.04	629.55	875.06	1081.29	1111.07	1097.81	1199.37	1,489.45	1,096.01
3	Arunachal Pradesh	79.33	140.75	163.8	160.6	261.7	216.92	185.95	243.04	188.53	233.82	404.55
4	Assam	1096.52	898.15	997.59	1046.09	1,392.66	1381.51	1749.24	1807.48	1955.93	1,981.83	2,257.06
5	Bihar	1259.04	1296.02	1269.67	1040.59	1,557.40	1409.78	1510.68	1814.63	1748.76	1,586.57	2,032.95
6	Chandigarh	11.93	12.6	24.66	21.47	20.35	27.06	22.77	22.21	17.47	38.09	30.58
7	Chhattisgarh	370.52	512.13	423.31	586.97	825.76	875.1	816.07	979.41	969.61	1,195.08	875.80
8	Dadra & Nagar Haveli	9.34	8.75	14.63	17.12	19.14	23.46	25.33	36.39	38.59	58.28	39.92
	Daman & Diu	6.55	7.03	10.66	11.53	10.67	11.76	16.79				
9	Delhi	142.36	167.77	176.56	241.98	268.39	154.23	138.74	125.73	127.37	35.15	150.54
10	Goa	20.36	28.33	17.3	26.13	26.07	33.96	35.47	34.81	26.01	55.42	48.97
11	Gujarat	903.12	940.17	714.39	863.66	1,221.83	1038.69	1110.8	1005.66	1094.48	1,120.06	1,506.96
12	Haryana	352.17	331.28	318.21	335.55	384.25	538.83	567.71	531.5	577.07	681.21	524.01
13	Himachal Pradesh	210.91	196.51	249.14	212.49	370.89	345.43	504.84	441.94	555.09	494.65	470.36
14	Jammu and Kashmir	406.12	357.42	375.34	362.42	550.42	556.46	702.2	667.46	459.1	651.52	805.22
15	Jharkhand	413.24	384.15	423.93	454.64	735.99	616.23	830.63	602.8	640.18	810.30	958.06
16	Karnataka	660.39	803.86	772.15	714.09	1,345.50	1254.82	1173.77	1232.19	1274.71	1,246.67	1,187.60
17	Kerala	374.73	537.48	315.35	452.36	586.52	887.9	836.14	788.22	771.47	1,036.76	189.15
18	Lakshadweep	3.21	5.1	5.72	3.83	5.54	6.58	6.16	7.11	8.41	9.97	3.79
19	Madhya Pradesh	915.58	1203.94	1156.95	1490.75	1,696.56	1668.09	1728.73	2377.14	2295.66	2,582.10	2,545.68
20	Maharashtra	1269.81	1472.25	1142.64	1252.55	1,707.60	1565.98	1724.99	1833.59	1769.67	2,187.13	2,729.30
21	Manipur	89.65	129.58	115.19	79.07	163.05	147.09	185.65	189.49	95.59	61.40	169.12
22	Meghalaya	126.7	107.86	107.5	161.13	189.02	145.06	141.17	202.63	282.46	261.56	261.39
23	Mizoram	77.8	104.39	95.26	80.88	126.95	118.36	127.24	143.73	93.82	111.82	134.42
24	Nagaland	101.23	118.09	106.37	95.92	134.86	132.11	123.23	188.21	126.66	91.38	184.84
25	Odisha	622.16	687.6	669.77	728.58	1,216.22	743.57	1475.14	1617.63	1263.07	1,284.69	1,901.77

Sl. No.	States	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
26	Puducherry	18.73	23.68	19.21	41.35	35.55	38.16	31.56	25.55	21.33	20.73	30.80
27	Punjab	347.33	391.13	305.97	292.55	483.74	570.51	712.02	568.14	349.21	448.89	91.49
28	Rajasthan	965.09	1168.46	1329.48	1234.18	1,615.29	1667	1781.83	2000.58	1924.95	1,460.80	2,785.46
29	Sikkim	46.25	52.2	41.54	41.72	55.4	45.22	53.55	70.13	51.86	73.30	68.17
30	Tamil Nadu	965.17	1051.46	1110.31	788.68	1,293.97	1479.71	1424.22	1522.71	1631.91	1,652.24	1,996.06
31	Tripura	141.14	126.29	138.71	125.76	158.99	186.52	239.47	225.91	217.95	231.90	264.31
32	Uttar Pradesh	3208.49	2653.83	2964.93	3314.75	3,967.46	3886.7	4749.05	3772.95	3235.46	5,133.59	4,928.14
33	Uttarakhand	249.92	278.38	282.56	265.53	354.85	297.18	348.83	583.25	553.47	505.01	711.33
34	West Bengal	986.55	1115.74	1061.64	806.98	1,305.37	1116.09	1749.32	1895.01	1654.26	1,252.32	890.42
35	Telangana	-	391.78	448.48	398.08	468.34	713.43	964.34	671.88	725.67	683.77	564.93
36	Ladakh	-	_	-	-	-	-	0	91.89	44.79	94.95	120.44

#### Note:

- 1. The above releases relate to Central Govt. Grants & do not include State share contribution.
- 2. After the reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.

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